

सिंचाई तथा विद्युत मंत्रालय म राज्-
मंत्रो (श्री श्री वी० अलगेसन) : (क)

जलढाका एक जल विद्युत् परियोजना है और इसमें किसी किस्म की भी सिंचाई परिकल्पित नहीं है। १९६४ में यह पूर्ण हो जाएगी और इससे १८,००० के० डब्ल्यू० विद्युत् उत्पन्न होगी। इसमें से २५० के० डब्ल्यू० विद्युत् भूटान को दी जाएगी और शेष भारत में ही रहेगी।

(ख) परियोजना की अनुमित लागत ६९५ लाख रुपये है। प्रवेश पथ और वस्तियाँ बन गई हैं। बिजलीघर और व्यपवर्तन बीयर की खुदाई हो रही है। सुरंग लगभग ४००० फुट की लम्बाई तक विस्फोट करके खोद दी गई है। बिजलीघर और बैराज, आदि के वास्ते आवश्यक सारे संयंत्र तथा सामान के लिये आर्डर दे दिये गये हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN): (a) The Jaldhaka is a hydro-electric project and does not envisage any irrigation. On completion in 1964 it will produce 18,000 Kw. of power. Of this, 250 Kw. will be supplied to Bhutan, and the balance will be available to India.

(d) The estimated cost of the project is Rs. 695 lakhs. Construction of approach roads and colonies has been completed. Excavation of power house and diversion weir is in progress. About 4,000 ft. of tunnel has been blasted and excavated. Orders for all the plant and equipment needed for the power house and barrage, etc., have been placed.]

MONTHLY TICKETS ISSUED ON THE NORTHERN AND EASTERN RAILWAYS

473. SHRI DAHYABHAI V. PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any difference in the procedure regarding issue of

monthly tickets on the Northern and Eastern Railways;

(b) whether the tickets issued by the Northern Railway are valid for one month from the date of issue; and

(c) whether the tickets issued by the Eastern Railway on any day during a month expire on the last day of that month; and if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes.

(b) Yes.

(c) Yes. The rules and conditions regarding the issue of season tickets are different on Eastern Railway to suit local conditions.

DUTY HOURS OF NURSES OF THE GOVERNMENT HOSPITALS IN DELHI

474. SHRI A. B. VAJPAYEE: Will the Minister of HEALTH be pleased to state

(a) whether it is a fact that nurses in Government hospitals in Delhi have to work for twelve hours daily;

(b) if so, whether any overtime allowance is paid to them; and

(c) the reasons for not arranging night duty on alternate weeks?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Nurses who are on day duty work for 7½ to 8½ hours. Nurses on night duty work for 11½ to 12 hours.

(b) No, Sir.

(c) Span of night duty for one month at a stretch, rather than on alternate weeks, is preferable from the point of view of both patients and administration. A nurse who gives night duty for one month, usually gets night duty again after five months of day duty.